

4027

IN THE HON,BLE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH AT NEW DELHI

Original Application No. 606/2018

IN THE MATTER OF:

In Re: Compliance of Municipal Solid Waste Management Rules, 2016 and other environmental issues.

NOTE ON STATUS OF COMPLIANCE BY STATE OF TELANGANA

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NOTE ON STATUS OF COMPLIANCE

1. On 01.05.2025, this Ld. Tribunal was pleased to pass an order seeking additional information regarding the status of compliance across various ULBs in the State of Telangana.
2. On 24.11.2025, the State filed an Action Taken Report addressing the queries of the Ld. Tribunal and also sought permission to file a supplementary report to bring further comprehensive details on record.
3. On. 25.11.2025, this Ld. Tribunal was pleased to pass an order allowing the requisite information to be brought on record and provided a format in which the same should be produced.
4. The State filed a Supplementary Action Taken Report on 09.01.2026 following the format provided by the Ld. Tribunal in which it disclosed the following information:

I. SOLID WASTE MANAGEMENT IN THE STATE OF TELANGANA

A) Waste Generation, Collection and Transportation [Pg. 3885-3888]

Category	Quantity (TPD)
Total Waste Generation	12,705
Biodegradable Waste	2,230.4
Dry / Recyclable Waste	6,981.4
Inerts	2,155.2
Waste Collected	12,705
Waste Transported	11,841.8

It is pertinent to note that:

- Data was collected from 142 ULBs.

WASTE PROCESSING IN CDMA [COMMISSIONER AND DIRECTOR OF MUNICIPAL ADMINISTRATION] AND GHMC [GREATER HYDERABAD MUNICIPAL CORPORATION]

B) Composting- CDMA & GHMC [Pg. 3888-3889]

Category	Details
Intake Capacity	<ul style="list-style-type: none"> 1,258 TPD across 229 compost sheds in 141 ULBs 2,962 TPD at GHMC compost shed, Jawaharnagar
Composting Method	Windrow Composting
Compost Output	<ul style="list-style-type: none"> 314.5 TPD (ULBs) 332 TPD (GHMC)
Residue & Rejects Management	Disposed of at sanitary landfill
Utilisation of Compost	<ul style="list-style-type: none"> Internal greenery development and median plantation Non-edible plantations Sold to fertiliser companies

C) Refuse Derived Fuel- CDMA & GHMC [Pg. 3889]

Facility	Capacity (TPD)	Source	RDF Output (TPD)	Utilisation / Disposal
Peerzadiguda	2	Wet waste & horticulture waste	2	Leachate to sewer for STP treatment; RDF used in brick manufacturing
Manikonda	10	RDF, cocopeat & dry waste	6	Supplied to cement manufacturers and upcyclers
Narayanpet	10	RDF, cocopeat / rice husk & dry waste	8	Briquettes sold to cement industries
GHMC – Jawahar Nagar	1,000	RDF waste	500	Supplied to cement industry

D) Waste to Energy (Thermal / Methanation route) - CDMA &GHMC [Pg. 3889]

Facility	Plant Capacity	Input	Output	Residue / By-product Management
Thermal Waste-to-Energy Plant (Jawaharnagar & Dundigal)	62.5 MW	3,200 TPD	56.5 MW power	Rejects to sanitary landfill; fly ash & bottom ash to secured landfill
Bio-CNG Plant (Siddipet)	10 TPD	10 TPD	136 cubic metres/day	Slurry reused for composting

E) Other Processing- Material Recovery Facilities - CDMA & GHMC [Pg. 3890]

Category	Details
Inputs (Unsegregated dry waste)	<ul style="list-style-type: none"> CDMA: 985.5 TPD unsegregated dry waste across 141 ULBs GHMC: 4 TPD approximately at 14 DRCCs in GHMC. (1080 MT is from Apr'25 to Dec'25)
Utilization of Products	Segregated recyclables such as paper, plastic, glass, textile, and cardboard sent to recycling units.
Residue	Residue stored at facilities and disposed of at designated sanitary landfills, including Jawaharnagar (GHMC).

F) Conclusion: [Pg. 3890]

Gap in Waste generation and Processing	Time bound plan to fill up the Gap
<ul style="list-style-type: none"> Total waste generated in 142 ULBs: 12705 TPD Waste processed: 10661 TPD Gap in processing: 2,044 TPD 	<p>Solid Waste Action Plans under SBM (U) 2.0 are in place, with tenders issued for scientific processing of wet and dry waste. Status of tenders across ULBs as below:</p> <ul style="list-style-type: none"> 4 ULBs (Husnabad, Vemulawada, Thooprana & Vikarabad) have already procured the required machinery and are processing the waste generated within the ULB. 22 ULBs have already finalised tenders and issued work orders. Tenders are at different stages in remaining 85 ULBs. <p>All ULBs are targeted to complete the procurement process and ensure 100% processing of waste by 30th June 2026. As the state election commission has notified the Model Code of Conduct from 28th January to 15th February 2026 for the scheduled Municipal Elections on 11.02.2026 in 116 municipalities and 7 Corporations. (GHMC is processing 100% of waste)</p>

G) Legacy Waste [Pg. 3890-3892]

No. of Dumpsites	Legacy Waste (MT)	Waste Remediated (MT)	Gap (MT)
131 dumpsites for 120 ULBs	38,46,210	20,47,606	17,98,604
2 dumpsites in GHMC	1,21,00,000	1,21,00,000	-

It is pertinent to note that:

- Legacy waste in GHMC sites is currently capped, and sites are in the process of being prepared for bio-mining with the help of CPCB and IIT Bombay. The Southern Bench of this Ld. Tribunal is presently monitoring the same on a regular basis in O.A. No. 199/2021.

H) Gaps in waste processing and legacy waste [Pg. 3892-3895]

Category	Quantity
No. of ULBs	141
Waste Generation	4,316 TPD
Waste Processing	2,272 TPD
Processing Gap	2,044 TPD
Existing Legacy Waste	17,98,604 MMT

I) Plan of action for legacy waste remediation: [Pg. 3896]

Action	Till December 2025	January 2026	February 2026	March 2026	April 2026	May 2026	June 2026
Bio-mining to be completed – No. of Sites (cumulative)	22	26	55	72	92	112	123
Quantity of waste remediated in completed and ongoing sites (lakh MT)	20.47	1.62	2.96	2.98	3.47	3.80	3.16
Cumulative quantity of waste remediated (lakh MT)	20.47	22.09	25.05	28.03	31.50	35.30	38.46

It is pertinent to note that:

- The previous report submitted that bio-mining would be completed by December 2025 and the entire legacy waste would be remediated, but remediation work was delayed due to excessive rainfall from June to November 2025.

- **The change in the Plan of Action is necessitated due to administrative and contractual constraints beyond the control of the implementing authority**, as detailed below:
 - The contract of Cluster 5 (18 ULBs) was terminated due to continued poor performance by the concessionaire, despite repeated follow-ups by the O/o CDMA and respective cluster ULBs. The concessionaire has failed to comply with the committed timelines.
 - The terminated cluster was subsequently retendered following due procurement process to ensure transparency and engagement of a technically competent agency so that the Biomining works can be completed within the revised timelines as mentioned above and to ensure compliance with Hon'ble NGT directions. .
 - **In Telangana state, Municipal Elections are scheduled in 116 municipalities and 7 Corporations on 11th February 2026 for which the state election commission has notified the Model Code of Conduct from 28th January to 15th February 2026.**
 - Evaluation of tender received is in progress and LOA will be issued by the 3rd week of February 2026 as the Model Code of Conduct is in force.

II. SEWAGE MANAGEMENT IN THE STATE OF TELANGANA (LIQUID WASTE)

A) Sewage Generation and Conveyance [Pg. 3897-3900]

Category	Quantity
No. of ULBs	(1+27) + 116 (GHMC+ areas up to Outer Ring Road)+ others
Total Sewage Generation	(1950+802.52) 2752.52 MLD
Target Households to be connected (lakhs)	(14.3+2.58) 16.88
Actual Households (lakhs)	(14.3+0.54) 14.84
Time target for completing connectivity	31.12.2027

It is pertinent to note that:

- The total sewage generation figures are based as on data as of 29.09.2022 and. Figures have subsequently increased with time since then.

B) Gaps and Action Plan [Pg. 3922-3925]

Category	Quantity
No. of ULBs	(1+27)+117
Total Sewage Generation	2752.52 MLD
Installed Treatment Capacity	1979.76 MLD
Utilized Capacity	1252.85 MLD
Gap in Sewage Treatment	800.27 MLD

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